

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1190/2019

(Arising out of impugned final judgment and order dated 30-10-2018 in APP No. 31798/2010 passed by the High Court of Judicature at Allahabad)

AJAY SHARMA

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No.20354/2019-EXEMPTION FROM FILING O.T.)

Date : 08-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. V.K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel for the petitioner.

Exemption from filing official translation is allowed.

Issue notice.

The petitioner shall not be arrested till the next date of hearing subject to the condition that the petitioner will join the investigation as and when called to do so.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
COURT MASTER (NSH)